

**Representation by Maharashtra
Ex-servicemen Association**

183. SHRI R. K. MHALGI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have received any representation from the Secretary, ex-Servicemen's Association, Pune (Maharashtra) stating their grievances and demands, in July, 1979;

(b) if so, what are their demands;

(c) what action Government have taken in regard to each such demand so far; and

(d) if no action has been taken, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) to (d). The Information on the subject is being collected and will be placed on the Table of the House.

**Seminar on Textile Machinery
Industry**

184. SHRIMATI MOHSINA KIDWAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether at a seminar on 'Textile Machinery Industry' held in the Capital recently, a number of suggestions were made to modernise the textile machinery units in the country;

(b) if so, whether Government have considered these suggestions; and

(c) if so, the reaction of Government with regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) and (c). A number of suggestions were made in the Seminar, including import of critical drafting and

other components in order to augment production of spinning machinery, extension of concessional duty treatment on stainless steel imports for additional items of textile machinery, liberal credit facilities and continuance of soft loan scheme for the textile industry. Many of these suggestions had earlier been considered by the Development Council for Textile Machinery Industry in its meeting held on the 7th December, 1979. Action has already been initiated on these suggestions.

**Expansion of Woollen Unit of
Saurashtra**

185. SHRI D. P. JADEJA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that woollen unit of Saurashtra Region in Gujarat State was selected for expansion under the scheme of the Government of India for the expansion of Woollen Industry in the country in the first instance;

(b) whether it is a fact that the said unit was recommended by the high power Committee also;

(c) whether it is also a fact that the Gujarat State, who has 55 per cent shares jointly with Government financial institutions, is pressing the Central Government for the expansion;

(d) the reasons for withholding of the proposal by the Centre; and

(e) whether Government propose to clear the proposal in regard to expansion of Woollen Industry in Gujarat State?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (e). Presumably, the Hon'ble M.P. is referring to the request of M/s. Shree Digvijaya Woollen Mills Ltd., Jamnagar in the Saurashtra Region of Gujarat for expansion of its